

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 27th day of **February**, 2019

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J
Hon'ble Ms. Ajanta Dayalan, Member-A

Original Application No.330/01186/2011

Harish Kumar Singh **Applicant.**

V E R S U S

Union of India and ors. **Respondents.**

Advocate for the applicant : None

Advocate for the respondents : Shri D.D. Srivastava

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

List revised. None present for the applicant. Shri L.S.

Kushwaha proxy counsel for Shri D.D. Srivastava, counsel for the respondents is present.

2. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/